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C.A.No. 2935 OF 2000

.UP 10 2; Draft, smtst; -n -PA4 -dFX-NORMAL -y -e; dumbp

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.....L.....I.....T.....T.....T.....T.....T.....T.....J.....

ITEM NO. 106

COURT NO. 6

SECTION XIV

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

CIVIL APPEAL NO. 2935/2000

Anis Parvez & Ors. .. Appellant (s)

Vs.

Dir.General, C.S.I.R. & Ors. .. Respondent(s)
(With appln. for directions)

With I.A. Nos. 2-3 In SLP(C) 18382/1999
(Appln. for revival of SLP and c/delay)

DATE : 16.1.2002 This/These matter (s) was/were
called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S. RAJENDRA BABU
HON'BLE MRS.JUSTICE RUMA PAL
HON'BLE MR. JUSTICE BISHESHWAR PRASAD SINGH

For Appellant(s) Mr. Raju Ramachandran, Sr. Adv.
Ms. Suman Bala Rastogi, Adv.

For Respondent (s) : Mr. Mukul Rohtagi, ASG
applicant Ms. Madhu Sikri, Adv.
Mr. V.K.Rao, Adv.

For Respondent (s) : Mrs. Santosh Singh, Adv.

Mr. B.B. Raval, Adv.
Ms. S Janani, Adv.

UPON hearing counsel the Court made the following

O R D E R

.....L.....I.....J

.SP2

Heard learned Addl.Solicitor General, learned
senior advocate and learned counsel for the parties from
3 p.m. to 3.50 p.m.

Hearing concluded. Judgment reserved.

.SP1

(Meenu Sethi)
Court Master

(Om Prakash)
Court Master